

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3979**

TO BE ANSWERED ON THE 20TH MARCH, 2018 /PHALGUNA 29, 1939 (SAKA)

ILLEGAL ACTIVITIES

†3979. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that certain sex workers are openly involved in illegal activities during evening time in the presence of Police near Gol Dak Khana circle where Government residential colonies including residences of Members of Parliament and Ministers are located;

(b) if so, the reasons therefor; and

(c) the strict measures being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): Delhi Police has reported that no such specific complaint has been received during the last three years and the current year (upto 28.02.2018). However, Delhi Police has taken following preventive measures:-

- i. Criminal intelligence is developed and worked upon on a sustained basis to keep such activities under check.**
- ii. Strict watch is maintained over Hotels/Guest houses, Railway Stations and other places which are vulnerable to such crimes.**

- iii. Eyes & Ears Scheme has been introduced in order to collect information from general public on crime and criminal activities.**
- iv. Periodic inter-state and inter-agency liaison meetings are held by the Delhi Police to strengthen the vigil on this front and curb such illegal activities.**
- v. Sources are deployed to collect information about persons involved in such crimes.**
- vi. Whenever any such incident is reported or detected, strict legal action is initiated under appropriate sections of law.**
